

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
43	RFA-339/2025 CM APPL. 21377/2025 CM APPL. 21378/2025 CM APPL. 21379/2025	PANKAJ DESHMUKH V/s KOHLER POWER INDIA PVT LTD	VINOD GAUTAM	
		OTHER DETAILS OF ADVOCATES: VASDEV LAL WANI(KDLAWFIRM@GMAIL.COM)(8860637476)(PETITIONER) BHARAT AHUJA(BHARATAHUJA72@YAHOO.COM)(0)(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

NOTE

1. CM(M) 220/2024 SHALL BE TAKEN UP AS FIRST ITEM IN THE SUPPLEMENTARY CAUSE LIST
2. CM APPL.21624/2025 SHALL BE TAKEN UP ALONGWITH CM(M) 2006/2023 LISTED AT ITEM NO.19.

DELETION NOTE

CM(M) 2006/2023 LISTED AT ITEM NO.58 IS DELETED AS THE SAME IS ALREADY LISTED AT ITEM NO.19.